

(b) Bids for carrying out feasibility studies in respect of 33 sections of Super National Highways connecting major cities and major ports in India have been invited by National Highways Authority of India. Some of these sections pass through Karnataka.

(c) and (d). Do not arise.

U.S. Arms Supply to Pakistan

*11. DR. D. VENKATESHWAR RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether U.S. arms worth US \$ 368 million have been supplied to Pakistan;

(b) whether U.S. President has stated that arms supply to Pakistan is conditional;

(c) whether India has examined all the press reports in this regard;

(d) if so, the total arms supplied to Pak by U.S.A.; and

(e) the measures Government propose to deal with their effects on our security?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) In April 1996, the US Administration decided, following the passage of the Hank Brown Amendment, to proceed with the release to Pakistan of \$368 million worth of military equipment which had been purchased by Pakistan prior to the 1990 imposition of Pressler Amendment sanctions. The actual transfer of the equipment is reported to have now started.

(b) No, Sir.

(c) Government have noted press reports in this regard that have appeared in the US and Indian media from time to time.

(d) The US \$ 368 million worth of military equipment includes

— *an army package* of \$ 77.4 million of which the main items are nightvision equipment, howitzers, radars and rockets;

— *an navy package* of \$ 191.8 million consisting of P-3C aircraft, harpoon missiles and missile components; and

an airforce package of \$ 98.8 million which includes engine kits, spares and support equipment.

(e) Government have noted that the advanced military equipment to be supplied to Pakistan by the US contains a number of force multipliers and new items not part of current military holdings in the region and that these would have an impact on India's security. The Government is determined to take all necessary measures to counter such adverse effect on our national security.

Loss of live storage capacity of Hirakud Dam

*12 SHRI SANATAN BISI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any survey has been conducted regarding total loss of live storage capacity of Hirakud Dam; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir. Hydrographic Survey to assess the total loss in live storage capacity of Hirakud Dam were conducted by the State Government during the year 1976-79, 1978-83 and 1983-86.

(b) As per the Hydrographic Surveys of 1983-86, it has been estimated that the loss in live storage capacity of the reservoir during the last 30 years is of the order of 14.5%.

Shortage of meat in the Army Units

*13. SHRI O.P. KOHLI: Will the Minister of DEFENCE be pleased to state:

(a) whether there was an acute shortage of meat in the Army Units under Northern Command for quite sometime in the past;

(b) if so, the reasons therefor; and

(c) the action taken by Government to overcome the same?

(ख) 500 से अधिक जनसंख्या वाले राज्य-वार कितने राजस्व ग्रामों को अब तक मुख्य मार्ग से नहीं जोड़ा गया है?

प्राचीण क्षेत्र और रोजगार मंत्री (श्री वाई० के० नायडू): (क) और (ख) 1000 और इसके अधिक जनसंख्या वाले राज्य-वार सड़कों से जुड़े गांवों को बताने वाला एक विवरण (31-3-1995 की स्थिति के अनुसार) तथा 1000 से कम जनसंख्या वाले राज्य-वार सड़कों से जुड़े गांवों को बताने वाला एक विवरण सभा फटल पर रखा जाता है।

THE MINISTER OF DEFENCE
(SHRI MULAYAM SINGH YADAV):
(a) to (c) Meat (dressed) is a part of the ration items of the troops. Normally, the item is supplied by concluding regular contracts on yearly basis. In the event of non-conclusion of regular meat contracts, local purchase is resorted to and troops are provided with meat or its substitutes, depending upon the availability in the

local market. The authorised substitutes of meat (dressed) are chicken (dressed), eggs, fish fresh, meat/fish tinned etc.

This year, despite a few rounds of tendering in Northern Command, it has not been possible to conclude regular meat contracts due either to the suppliers quoting abnormally higher rates at some stations or no response from the suppliers at other stations. The substitutes for meat have always been issued to the troops as per their quantity entitlements.

देश में राज्य-वार राजस्व ग्राम

*14. श्री जगन्नाथ सिंह: क्या प्राचीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में राज्य-वार कुल कितने राजस्व ग्राम हैं और इनमें से कितने ग्राम 500 से अधिक जनसंख्या वाले हैं, और

विवरण

1000 और इससे अधिक जनसंख्या वाले राज्य-वार सड़कों से जुड़े गांव

(31 मार्च, 1995 तक)

क्र०सं०	राज्य	कुल गांवों की संख्या	सड़कों से जुड़े गांव
1.	आन्ध्र प्रदेश	13467	11595
2.	अरुणाचल प्रदेश	81	80
3.	असम	3719	3719
4.	बिहार	14332	9109
5.	गोवा	226	201
6.	गुजरात	8300	8300
5.	हरियाणा	3470	3468
8.	हिमाचल प्रदेश	459	410
9.	जम्मू व कश्मीर	1178	1028
10.	कर्नाटक	8396	6783
11.	केरल	1262	1262
12.	मध्य प्रदेश	7337	5647
13.	महाराष्ट्र	11328	10937